

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL ACADEMY SECUNDERABAD – Training Programme – Refresher Course to certain District Judges working in the State of Telangana from 26.05.2020 to 28.05.2020 (both days inclusive) through Cisco Webex Video Connectivity from 5:00 pm to 7:00 pm – Nomination of Officers - **ORDERS - ISSUED.**

REF: 1. Letter ROC No. /2020/TSJA-Sec'bad, dated 19.05.2020 from the FAC Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.No.1178/2020-B.SPL., DATED:21.05.2020.

The High Court is pleased to pass the following Orders:

The following District and Sessions Judges working in the State of Telangana are hereby nominated to participate in the refresher Course scheduled from 26.05.2020 to 28.05.2020 (both days inclusive) through Cisco Webex Video Connectivity from 5:00 pm to 7:00 pm.


SL. No.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION
1.	SMT. P.SREE SUDHA, Principal District and Sessions Judge, Nizamabad.
2.	SMT. C.SUMALATHA, Chief Judge, City Civil Court, Hyderabad.
3.	Dr. G.RADHA RANI, Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.
4.	SMT. V.B.NIRMALA GEETHAMBA, Chairperson, Industrial Tribunal – I, Hyderabad.
5.	SRI M.LAXMAN, Prl. District and Sessions Judge, Khammam.
6.	SMT. G.ANUPAMA CHAKRAVARTHY, Prl. District and Sessions Judge, Karimnagar.
7.	SMT. M.G.PRIYADARSHINI, Prl. District and Sessions Judge, Adilabad.
8.	SRI N.TUKARAMJI, Metropolitan Sessions Judge, Hyderabad.
9.	SMT. K.SUJANA, Chief Judge, City Small Causes Court, Hyderabad.
10.	SMT. Y.RENUKA, Prl. District and Sessions Judge, Rangareddy District.
11.	SMT. K.SAI RAMA DEVI, Prl. District and Sessions Judge, Medak at Sangareddy.
12.	SRI B.R.MADHUSUDHAN RAO, Principal Special Judge for CBI Cases, Hyderabad.
13.	SRI M.V.RAMESH, Prl. District and Sessions Judge, Nalgonda.
14.	SMT. S.PREMAVATHI, Principal District and Sessions Judge, Mahabubnagar.

15.	SRI B.S.JAGJEEVAN KUMAR, VIII Addl. District and Sessions Judge, Miryalguda, Nalgonda District.
16.	SMT. M.R. SUNITHA, I Addl. Chief Judge, City Civil Court, Secunderabad.
17.	SMT. G.V.N.BHARATHA LAXMI, Chairperson, Industrial Tribunal-cum-Presiding Officer, Labour Court-cum-VI Addl. District and Sessions Judge, Godavarikhani
18.	SRI SAMBASIVARAO NAIDU, Principal Special Judge for SPE & ACB -cum- IV Additional Chief Judge, City Civil Court, Hyderabad
19.	SRI V.VENKATA SESHU BABU, Chairman - LRAT - Cum - II Additional District and Sessions Judge, Rangareddy at L.B.Nagar.
20.	SRI B.SURESH, XIII Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.
21.	SMT. B.PRATHIMA, XXV Additional Chief Judge, City Civil Court, Hyderabad
22.	MS. N.PREMA LATHA, VIII Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.
23.	SMT. KOKA RADHA DEVI, III Additional Chief Judge, City Civil Court, Hyderabad.
24.	Dr D.HEMANTH KUMAR, IV Additional Metropolitan Sessions Judge,-cum- XVIII Additional Chief Judge, City Civil Court, Hyderabad
25.	SRI M.SRINIVASA CHARY, XXVII Additional Chief Judge, City Civil Court, Secunderabad.
26.	SRI M.KRISHNA MURTHY, Chairman, Land Reforms Appellate Tribunal-cum-III Addl. District and Sessions Judge, Karimnagar.
27.	SRI CH.V.R.R.VARA PRASAD, Special Court at Hyderabad for trial of Criminal Cases relating to elected MPs., and MLAs., of the State Telangana, Hyderabad.
28.	SRI G.RAJA GOPAL, IV Additional District and Sessions Judge, -cum-IV Addl. M.S.J-cum-I Addl. Family Court, L.B.Nagar, Rangareddy District
29.	SRI K.SUDERSHAN, XIV Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District.
30.	SRI MOHD. ABDUL RAFI, V Addl. District and Sessions Judge, Kothagudem, Khammam District
31.	SRI G.ANIL KIRAN KUMAR, VI Addl. District and Sessions Judge, Mahabubabad, Warangal District.
32.	SRI A.KARNA KUMAR, XI Addl. Chief Judge, City Civil Court, Hyderabad
33.	SMT. S.N.SREEDEVI, IX Addl. Chief Judge, City Civil Court, Hyderabad.
34.	SRI HUZAIB AHMED KHAN, V Addl. District and Sessions Judge, Bhongir, Nalgonda District .
35.	SRI MOHAMMED NIZAMUDDIN, Chairman, Telangana State Wakf Tribunal, Hyderabad

36.	SRI D.RAVINDRA SHARMA, XXVI Addl. Chief Judge, City Civil Court, Hyderabad
37.	SRI K.BHAVANI PRASAD, VI Additional District and Sessions Judge, Siddipet, Medak District.
38.	SRI A.JAYA RAJ, X Additional Chief Judge, City Civil Court, Hyderabad.
39.	SRI K.KUSHA, III Additional District and Sessions Judge-cum-III Addl. Metropolitan Sessions Judge, L.B.Nagar, Rangareddy District.
40.	SRI BOYA SRINIVASULU, IX Addl. District and Sessions Judge, Wanaparthy, Mahaboobnagar District.
41.	SRI SURA SRINIVAS REDDY, III Additional Special Judge for CBI Cases, Hyderabad.
42.	SMT. S.V.P.SURYACHANDRA KALA VII Additional District and Sessions Judge, Bodhan, Nizamabad District.
43.	SRI Y.GOVINDA REDDY III Addl. District and Sessions Judge, Gadwal, Mahaboobnagar District.
44.	SRI B.SATHAIAH, IX Additional District and Sessions Judge, Kamareddy, Nizamabad District.
45.	SRI K.PATTABHIRAMA RAO, XXIV Addl. Chief Judge, City Civil Court, Hyderabad.
46.	SMT. P.NEERAJA, Addl. Metropolitan Sessions Judge for Trial of Jubilee Hills Car Bomb Blast Case-cum-Addl. Family Court, Hyderabad-cum-XXIII Addl. Chief Judge, City Civil Court, Hyderabad-cum-IX Addl. Metropolitan Sessions Judge, Hyderabad.
47.	SRI M.JOHNSON, IX Addl. District and Sessions Judge, Sircilla, Karimnagar District.
48.	SRI LALSINGH SRINIVASA NAIK, Spl. Judge for trial of cases under the Essential Commodities Act, 1981-Cum-III Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVII Addl. Chief Judge, City Civil Court, Hyderabad
49.	SRI GANNARAPU SUDERSHAN, II Addl. District and Sessions Judge, Jagital, Karimnagar District.
50.	SRI SUGALI NARAYANA, VIII Addl. District and Sessions Judge, Medak.
51.	SRI K.KALYAN CHAKRAVARTHY, Chairman, L.R.A.T.-cum-II Addl. District and Sessions Judge, Suryapet, Nalgond District.
52.	SRI C.V.S.SAI BHUPATHI, IV Addl. District and Sessions Judge (Fast Track Court) Sathupalli, Khammam District.
53.	SRI J.JEEVAN KUMAR, VII Addl. District and Sessions Judge (Fast Track Court), Nirmal, Adilabad District.
54.	SRI V.SATYANARAYANA, V Addl. District and Sessions Judge (Fast Track Court), Jangon, Warangal District.

55.	SMT. J.MAITHREYI, VI Addl. District and Sessions Judge (Fast Track Court), Kukatpally, Rangareddy District.
56.	SMT S.SARITHA, IV Addl. District and Sessions Judge, (Fast Track Court), Siddipet.
57.	SRI S.RAVI KUMAR, IV Addl. District and Sessions Judge, (Fast Track Court), Nagarkurnool.

NOTE: 1. The proceeding is placed in the High Court's Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for reporting for the above said refresher Training Programme.


REGISTRAR GENERAL
21.05.2020.

To:

1. The officers Concerned.
2. The Registrar General and all other Registrar's, High Court for the State of Telangana, Hyderabad.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Small Caused Court, Hyderabad.
7. The Prl. Special Judge for C.B.I. Cases, Hyderabad.
8. **THE PRL. DISTRICT AND SESSIONS JUDGES :**
 - a) Adilabad
 - b) Karimnagar
 - c) Khammam
 - d) Mahabubnagar
 - e) Medak
 - f) Nalgonda
 - g) Nizamabad
 - h) Ranga Reddy
 - i) Warangal
9. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
 - j) Enquiry Cell.

High Court for the State of Telangana at Hyderabad.

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TELANGANA STATE JUDICIAL ACADEMY

S.P.ROAD, SECUNDERABAD – 500 003

Ph. Nos. (O)- 23446196, 23446366; (Director)- 23446193

Fax: 040 – 23446368; e-mail: tsja.secbad@gmail.com

C.HARE KRISHNA BHUPATHI
ADDL.DIRECTOR
FAC DIRECTOR

Roc.No. /2020/TSJA-Sec'bad Dt: 19.05.2020

To,
The Registrar General,
High Court for the State of Telangana,
Hyderabad.

Sir,

Sub: TSJA, Sec'bad – Refresher training to certain District Judges working in the State of Telangana from 26.05.2020 to 28.05.2020 through Cisco Webex Video Connectivity from 05.00 p.m to 07.00 p.m– Request to nominate the officers for the training – Reg.

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As directed by the Hon'ble Patron-in-Chief of the Academy, I am to state that the Telangana State Judicial Academy is proposing to conduct a Refresher Course from 26.05.2020 to 28.05.2020 (both days inclusive) to certain District Judges working in the State (as per the list enclosed by excluding the District Judges working on deputation and the officers who are going to retire on 31.05.2020) through Cisco through Cisco Webex Video Connectivity from 05.00 p.m to 07.00 p.m on the respective dates.

The topics and the names of the Resource Persons are given hereunder:

Date and Day	Time	Topic	Resource Person
26.05.2020 Tuesday	05.00 p.m to 07.00 p.m	Practice and Procedure relating to Appointment of Guardian- Custody of Minor Children (<i>With special reference to Doctrine of Best Interest of Child, Parens Patriae Jurisdiction</i>).	Hon'ble Sri Justice M.Seetharama Murthi, Former Judge, High Court of A.P.
27.05.2020 Wednesday	05.00 p.m to 07.00 p.m	Intricacies and Nuances in Criminal Appeals and Revisions.	Hon'ble Sri Justice K.C.Bhanu, Former Judge, High Court of A.P.
28.05.2020 Thursday	05.00 p.m to 07.00 p.m	Duty of District Judges in District Judicial Administration (<i>With special reference to Inspection of Courts, Maintenance of Record and Property</i>)	Hon'ble Sri Justice G.Yathirajulu, Former Judge, High Court of A.P.

The Officers will be informed through GIMS/WhatsApp/Telegram Group/e-mails about the topics to be addressed by the Resource Persons with a request to communicate the burning issues, if any, and any issue for interaction, so that the same will be informed to the Resource Persons in advance, so as to enable them to address on those aspects and to solve the queries, if any, during the course of address.

Therefore, I request you to nominate District Judges working in the State (as per the list enclosed by excluding the District Judges working on deputation and the officers who are going to retire on 31.05.2020) to participate in the Refresher Course from 26.05.2020 to 28.05.2020 through Cisco Webex Video Connectivity from 05.00 p.m to 07.00 p.m.

Yours faithfully,

FAC DIRECTOR

Encl:

Name list of participants